NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 16/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 16/2008		
NAME OF THE COMPANY	X Calibre Knives Pvt Ltd		
NAME OF THE PETITIONER(S)	B Venkateswara Rao & Others		
NAME OF THE RESPONDENT(S)	X Calibra Knives Pvt Ltd & (09) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Challe pui	Alvocal		Shahap

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Verlalezo (RE)	Abralo	984962387	or col-

<u>ORDER</u>

Heard. Shri S.Chakrapani, Ld. Counsel for Petitioner and Shri V.Venkateshwara Rao, Ld. Counsel for Respondent.

The Ld. Counsel for Petitioner submitted that his colleague is out of station and requested time. The Ld. Counsel for Respondent submitted that his Senior Counsel is ready to argue the case.

Case is posted to 27.11.2017 for final hearing.

Member (T)

Member (J)